

অসম



বাজপত্র

सत्यमेव जयते

# The Assam Gazette

অসাধাৰণ

EXTRAORDINARY

প্রাপ্ত-কর্তৃভব ঘাৰা প্রকাশিত

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GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT

NOTIFICATION

The 31st March 1979

No. LGL. 95/79/2.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

## ASSAM ACT III OF 1979

(Received the assent of the Governor on 30th March, 1979)

## THE ASSAM APPROPRIATION (NO. II) ACT, 1979

An  
Act

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March, 1980.

It is hereby enacted in the Thirtieth Year of the Republic of India as follows:—

Short title  
and commencement.

1. (1) This Act may be called the Assam Appropriation (No. II) Act, 1979.

(2) The Act shall come into force with effect from 1st April, 1979.

Withdrawal of  
Rs. 438,83,65,600  
out of the  
Consolidated  
Fund of the State  
of Assam for the  
financial year  
1979-80.

2. From and out of the Consolidated Fund of the State of Assam, there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Rupees four hundred thirty eight crores, eightythree lakhs, sixty-five thousand and six hundred towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1980 in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sums, authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1980.

## SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
1 211—State Legislature	} Revenue	45,95,800	1,11,200	47,07,000
259—Public Works (II) Assam Legislative Assembly Secretariat				
212—Governor	} Revenue	...	6,62,400	6,62,400

SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
2	213—Council of Ministers (I) Personnel (S.A.A.), Department	Revenue 16,92,200	..	16,92,200
3	213—Council of Ministers (II) Finance Department.	Revenue 50,000	...	50,000
4	214—Administration of Justice	Revenue 1,09,36,800	42,84,200	1,52,21,000
5	215—Elections ..	Revenue 32,56,700	..	32,56,700
6	220—Collection of Taxes on Income and Expenditure.	Revenue 6,77,300	...	6,77,300
7	229—Land Revenue ..	Revenue 5,59,36,300	12,000	5,59,48,300
	304—Other General Economic Services—(III)—Land Ceiling			
	504—Capital Outlay on other General Economic Services.			
8	230—Stamps and Registration (I) Stamps.	Revenue 6,98,300	...	6,98,300
9	230—Stamps and Registration (II)—Registration.	Revenue 19,05,300	...	19,05,300
10	239—State Excise	Revenue 59,14,000	...	59,14,000
	283—Housing—C—Government Residential Buildings (II) Excise Department.			
11	235—Collection of other Taxes on Property and Capital Transaction.	Revenue 83,58,000	..	83,58,000
	240—Sales Tax ..			
	245—Other Taxes and Duties on Commodities and Services (I).			
12	241—Taxes on Vehicles	Revenue 2,35,36,300	...	2,35,36,300
	265—Other Administrative Services—III—Motor Garages			
	338—Road and Water Transport Services—A—Road Transport.			
	338—Road and Water Transport Services—B—Water Transport.]			

## SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3)			
		Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
	538—Capital Outlay on Road and Water Transport Services (I).	Capital	50,34,000	...	50,34,000
13	245—Other Taxes and Duties on Commodities and Services (II).	Revenue	5,50,300	...	5,50,300
14	247—Other Fiscal Services—Promotion of Small Savings.	Revenue	2,24,500	..	2,24,500
15	247—Other Fiscal Services (II) Directorate of Financial Inspection.	Revenue	2,15,400	...	2,15,400
	249—Interest Payment	Revenue	...	27,33,05,100	27,33,05,100
	251—Public Service Commission	Revenue	...	10,58,000	10,58,000
16	252—Secretariat General Services.	} Revenue	2,56,18,500	..	2,56,18,500
	276—Secretariat Social and Community Services.				
	296—Secretariat Economic Services (I) Personnel (S.A.A.) Department.				
17	253—District Administration	Revenue	2,23,98,400	...	2,23,98,400
18	254—Treasury and Accounts Administration.	Revenue	77,17,400	..	77,17,400
19	255—Police ..	Revenue	23,56,87,900	2,000	23,56,89,900
20	256—Jails (I) ..	Revenue	1,45,67,100	..	1,45,67,100
21	256—Jails (II) ..	Revenue	..	..	...
22	258—Stationery and Printing	Revenue	1,13,31,000	...	1,13,31,000
23	259—Public Works (I)	} Revenue	5,36,81,700	50,000	5,37,31,700
	277—Education (III) P.W.D.				
	280—Medical (II) P.W.D.				
	282—Public Health, Sanitation and Water Supply—A—Public Health and Sanitation (II) P.W.D.				

SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolida- ted Fund	Total
		Rs.	Rs.	Rs.
459	Capital Outlay on Public Works.			
477	Capital Outlay on Education, Art and Culture.			
480	Capital Outlay on Medical			
481	Capital Outlay on Family Welfare.			
482	Capital Outlay on Public Health, Sanitation and Water Supply.			
488	Capital Outlay on Social Security and Welfare -E- Other Social Security and Welfare Programme.	Capital 9,37,95,000	..	9,37,95,000
495	Capital Outlay on Other Social and Community Services.			
510	Capital Outlay on Animal Husbandry.			
514	Capital Outlay on community Development.			
538	Capital Outlay on Road and Water Transport Services (1).			
544	Capital Outlay on Other Transport and Communication Services.			
24	260—Fire Protection and Control	Revenue 62,83,300	...	62,83,300
25	265—Other Administrative Services -I—Vigilance and Special Commission of Enquiry.	Revenue 3,87,200	..	3,87,200
26	265—Other Administrative Services -II—Civil Defence and Home Guards.	Revenue 1,02,06,400	..	1,02,06,400
27	265—Other Administrative Services -IV—Motor Garages (G.A.D.).	Revenue 1,92,200	---	1,92,200
28	265—Other Administrative Services—V—Guest Houses.	Revenue 21,89,200	..	21,89,200
29	265—Other Administrative Services -VI—Training.	Revenue 4,73,000	...	4,73,000
30	65—Other Administrative Services -VII—Other Expenditure.	Revenue 6,04,500	..	6,04,500

## SCHEDULE —contd

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
31	266—Pensions and Other Retirement Benefits.	Revenue 2,80,11,200	1,33,000	2,81,44,200
32	267—Aid Materials and Equipments	Revenue 74,83,000	..	74,83,000
33	265—Other Administrative Services } (VIII) State Lotteries.	Revenue 63,74,600	..	63,74,600
	268—Miscellaneous General Services (I).			
	288—Social Security and Welfare—E } —Other Social Security and Welfare programme (VII).			
34	268—Miscellaneous General Services } (II) Education Department.	Revenue 70,72,79,300	..	70,72,79,300
	277—Education—I—			
	677—Loans for Education, Art and Culture.	Capital 2,98,000	...	2,98,000
35	278—Art and Culture (I) Education Department.	Revenue 61,97,300	..	61,97,300
36	278—Art and Culture (II) G.A.D.	Revenue 1,00,000	..	1,00,000
37	280—Medical (I) Health Department.	Revenue 29,14,60,500	..	29,14,60,500
	281—Family Welfare ..			
	282—Public Health, Sanitation and Water Supply (I)—A—Public Health and Sanitation.			
	282—Public Health, Sanitation and Water Supply—B—Sewerage and Water Supply (I) Health Department.			
	277—Education—F—Technical Education—II—Health and Family Welfare Department.			
	682—Loans for Public Health, Sanitation and Water Supply—(I)—Health and Family Welfare Department.	Capital 81,00,000	..	81,00,000
38	282—Public Health, Sanitation and Water Supply—B—Sewerage and Water Supply (II) T. and C. P. Department.	Revenue 38,70,300	..	38,70,300
	682—Loans for Public Health, Sanitation and Water Supply (II) T. and C. P. Department.	Capital ..	..	..
39	283—Housing (I)—A—General	Revenue 1,49,00,000	...	1,49,00,000
	683—Loans for Housing	Capital 46,00,000	...	46,00,000

SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolida- ted Fund Rs.	Total Rs.
40	283—Housing—C—Government Residential Buildings (III) P.W.D.	Revenue 1,68,17,200	...	1,68,17,200
	483—Capital Outlay on Housing -A-Government Residential Buildings (I) P.W.D.	Capital 3,53,19,200	...	3,53,19,200
	498—Capital Outlay on Co-operation (II) P.W.D.			
41	283—Housing-C-Government Residential Buildings (IV). Home Department.	Revenue ..	..	...
	483—Capital Outlay on Housing -A-Government Residential Buildings (II) Home Department.	Capital ..	...	...
42	283—Housing—C—Government Residential Buildings (V) Irrigation Department.	Revenue ...	..	..
	483—Capital Outlay on Housing A—Government Residential Buildings (III) Irrigation.	Capital ..	..	..
44	284—Urban Development	Revenue 83,69,900	..	83,69,900
	684—Loans for Urban Development	Capital 6,00,000	..	6,00,000
45	285—Information and Publicity	Revenue 46,55,600	..	46,55,600
46	287—Labour and Employment (1)	Revenue 1,94,00,000	...	1,94,00,000
47	288—Social Security and Welfare (I)—A—Civil Supplies.	Revenue 1,25,33,300	34,000	1,25,67,300
	309—Food and Nutrition			
	709—Loans for Food and Nutrition.	Capital ..	...	...
48	288—Social Security and Welfare-B-Relief and Rehabilitation of Displaced Persons (II).	Revenue ..	...	..
	488—Capital Outlay on Social Security and Welfare-D-Other Rehabilitation Scheme.			
	688—Loans for Social Security and Welfare (I).	Capital 3,00,000	..	3,00,000

SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding			
		Voted by the Assembly	Charged on the Consolida- ted Fund	Total	
		R.	Rs.	Rs.	
49	288—Social Security and Welfare-C-Welfare of Scheduled Castes/Scheduled Tribes and Other Backward Classes (III).	Revenue	3,56,29,900	..	3,56,29,900
50	288—Social Security and Welfare-D-Social Welfare (P. & D./T. A. & W.B.C.)—(IV).	Revenue	1,96,53,300	..	1,96,53,300
51	288—Social Security and Welfare-D-Social Welfare (Excise)—(V).	Revenue	37,05,000	..	37,05,000
52	288—Social Security and Welfare-E-Other Social Security Programme—(VI).	Revenue	38,13,400	..	38,13,400
53	289—Relief on Account of Natural Calamities.	Revenue	6,92,00,000	..	6,92,00,000
	695—Loans for other Social and Community Services.	Capital	15,00,000	..	15,00,000
54	295—Other Social and Community Services.	Revenue	8,36,200	..	8,36,200
55	296—Secretariat Economic Services (II) Planning and Development Department.	Revenue	25,06,200	..	25,06,200
56	298—Co-operation	Revenue	5,03,82,900	..	5,03,82,900
	498—Capital Outlay on Co-operation (I) Co-operation Department.	Capital	4,09,72,500	..	4,09,72,500
	698—Loans to Co-operative Societies.				
57	299—Special and Backward Areas -C-North Eastern Areas.	Revenue	47,05,000	..	47,05,000
	499—Capital Outlay on Special and Backward Areas -C-North Eastern Areas.	Capital	2,39,45,000	..	2,39,45,000
	699—Loans for Special and Backward Areas-C-North Eastern Areas.				
58	304—Other General Economic Services (I) Statistics.	Revenue	86,83,100	..	86,83,100



SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
59	304—Other General Economic Services (II) Weights and Measures.	Revenue 25,37,300	...	25,37,300
60	304—Other General Economic Services (IV)—Other expenditure.	Revenue 4,00,000	..	4,00,000
61	305—Agriculture	Revenue 15,98,46,700	...	15,98,46,700
	308—Area Development (I) Agriculture Department.			
	505—Capital Outlay on Agriculture.			
	705—Loans for Agriculture	Capital 3,00,000	..	3,00,000
62	306—Minor Irrigation	Revenue 3,62,09,700	..	3,62,09,700
	308—Area Development (II) Irrigation Department.			
	333—Irrigation, Navigation, Drainage and Flood Control Projects—B—Irrigation Projects (Non-Commercial).			
	506—Capital Outlay on Minor Irrigation, Soil Conservation and Area Development (I) Irrigation Department			
	533—Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects—B—Irrigation Projects (Non-Commercial).	Capital 24,06,00,000	..	24,06,00,000
63	307—Soil Conservation	Revenue 3,91,94,300	..	3,91,94,300
	506—Capital Outlay on Minor Irrigation, Soil Conservation and Area Development (II) Forest Department.	Capital 1,53,64,000	..	1,53,64,000
64	310—Animal Husbandry	Revenue 6,53,07,600	..	6,53,07,600
	710—Loans for Animal Husbandry.	Capital ..	..	..

## SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
65	311—Dairy Development	Revenue 97,10,700	..	97,10,700
	711—Loans for Dairy Development.	Capital ..	..	..
66	312—Fisheries	Revenue 1,66,93,800	..	1,66,93,800
	512—Capital Outlay on Fisheries	Capital 12,00,000	..	12,00,000
67	313—Forests	Revenue 12,99,09,400	..	12,99,09,400
68	314—Community Development	Revenue 8,20,97,100	2,000	8,20,99,100
69	320—Industries-A-General	Revenue 31,73,000	..	31,73,000
	520—Capital Outlay on Industrial Research and Development.			
	523—Capital Outlay on Petroleum, Chemical and Fertilizer Industries.			
	526—Capital Outlay on Consumer Industries.			
	530—Investment in Industrial Financial Institutions	Capital 1,55,50,000		1,55,50,000
	720—Loans for Industrial Research & Development.			
	722—Loans for Machinery Engineering Industries.			
	723—Loans for Petroleum, Chemical and Fertilizer Industries.			
	725—Loans for Tele-communications and Electronic Industries.			
	726—Loans for Consumer Industries.			

SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
70 32i	Village and Small Industries—(1)—Sericulture and Weaving.	Revenue	4,10,12,700	..	4,10,12,700
521	Capital Outlay on Village & Small Industries (1) Sericulture and Weaving Department.	Capital	14,76,000	...	14,76,000
721	Loans for Village & Small—Industries—(1)—Sericulture and Weaving Department.				
71 321	Village and Small Industries—(II)—Cottage Industries.	Revenue	1,51,19,400	..	1,51,19,400
521	Capital Outlay on Village and Small Industries (II)—Industries Department.	Capital	1,35,89,000	...	1,35,89,000
721	Loans for Village and Small Industries—(II)—Industries Department.				
72 328	Mines and Minerals-B-Regulation and Development of Mines.	Revenue	84,15,900	...	84,15,900
528	Capital Outlay on Mining and Metallurgical Industries.	Capital	36,66,00,000	...	36,66,00,000
734	Loans for Power Projects.				
73 333	Irrigation, Navigation, Drainage and Flood Control Project-G-Flood Control and Anti-Sea Erosion Projects.	Revenue	3,95,40,100	..	3,95,40,100
533	Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Project-G-Flood Control and Anti-Sea Erosion Project.	Capital	13,87,00,000	..	13,87,00,000
74 337	Roads and Bridges	Revenue	17,70,87,300	..	17,70,87,300
537	Capital Outlay on Roads and Bridges.	Capital	13,30,71,000	...	13,30,71,000
75 339	Tourism	Revenue	19,79,800	..	19,79,800
76 363	Compensation and assignments to Local Bodies and Panchayati Raj Institutions.	Revenue	3,75,00,000	..	3,75,00,000
77 484	Capital Outlay on Urban Development-G-Assam Capital Construction.	Capital	46,25,000	...	46,25,000
603	Internal Debt of the State Government.	Capital	..	6,64,06,000	6,64,06,000
604	Loans and Advances from the Central Government.	Capital	..	14,75,00,000	14,75,00,000

SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
78	766—Loans to Government Ser- vants.	Capital 4,66,00,000	---	4,66,00,000
79	767—Miscellaneous loans	Capital 2,80,000	...	2,80,000
	768—Inter-State Settlement	Capital ..	1,00,000	1,00,000
81	287—Labour and Employ- ment (II) Food for Work Programme.	Revenue 1,00,000	...	1,00,000
TOTAL—EXPENDITURE FROM THE CONSOLIDATED FUND.		389,47,05,700	49,36,59,900	438,83,65,600

U. TAHBILDAR,  
Secy. to the Govt. of Assam,  
Legislative Department.

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